

NOTIFICATION RE: CUSTOMS ACT, UP SALES TAX AMENDMENT RULES ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : I beg to lay on the Table—

(1) A copy of Notification No. G.S.R. 1545 published in Gazette of India dated the 19th August, 1968, under section 159 of the Customs Act, 1962.

(2) A copy of the U.P. Sales Tax (Amendment) Rules, 1968 (Hindi and English versions) published in Notification No. ST-2166/X-948(1)-1968 in Uttar Pradesh Gazette dated the 11th July, 1968, under sub-section (5) of section 24 of the U.P. Sales Tax Act, 1948, read with clause (c) (iv) of the Proclamation dated the 25th February, 1968, as varied by Proclamation dated the 15th April, 1968, issued by the President in relation to the State of Uttar Pradesh.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification.

[*Placed in Library. See No. LT-1975/68*]

ANNUAL REPORT OF NATIONAL SEEDS CORPORATION, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA) : On behalf of Shri Annasahib Shinde : I beg to lay on the Table :—

(1) A copy of the Annual Report (Hindi and English versions) of the National Seeds Corporation Limited, New Delhi for the year 1966-67 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A copy of the Report of the Bihar State Agro-Industries Development Corporation Limited, Patna for the period ended 31st March, 1967, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-1976/68*]

REPORT OF COMMISSIONER FOR LINGUISTIC MINORITIES, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : I beg to lay on the Table :—

(1) (i) A copy of the Report of the Commissioner for Linguistic Minorities (Hindi version) for the period 1st January, 1965 to 30th June, 1966, under article 350B(2) of the Constitution.

(ii) A statement showing reasons for delay in laying the above Report.

[*Placed in Library. See No. LT-1977/68*].

(2) A copy of Notification No. G.S.R. 1480 published in Gazette of India dated the 10th August, 1968, making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954, under sub-section (2) of section 3 of the All India Services Act, 1951.

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Vigilance Commission for the year 1967-68.

(ii) Memorandum explaining the reasons for non-acceptance by Government of the Commission's advice in two cases mentioned in the above report.

[*Placed in Library. See No. LT-1977/68*]

ANNUAL ADMINISTRATION REPORT OF TEA BOARD

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QUERESH) : I beg to lay on the Table a copy of the Annual Administration Report of the Tea Board for the year 1967-68. [*Placed in Library. See No. LT-1978/68*]